

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10490/2023

[Arising out of impugned final judgment and order dated 25-05-2023 in CRLA No. 8093/2008 passed by the High Court of Judicature at Allahabad]

DINESH KUMAR YADAV

Petitioner(s)

VERSUS

KRISHNA KUMAR & ORS.

Respondent(s)

(IA No. 160389/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 4701/2024 - EXEMPTION FROM FILING O.T. AND IA No. 160387/2023 - EXEMPTION FROM FILING O.T.)

WITH

SLP(Crl) No. 7385/2024 (II)

(IA No. 109992/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 109995/2024 - EXEMPTION FROM FILING O.T.)

Date : 28-03-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :Mr. Jayesh K. Unnikrishnan, Adv.
Mr. Aviral Kashyap, AOR
Mr. Prabhsharan Singh Mohi, Adv.
Ms. Sasmita Tripathy, Adv.
Ms. Smriti Parija, Adv.
Ms. Goutami Budhapriya, Adv.

Mr. Santosh Kumar, Adv.
Mr. Ayush Anand, AOR
Ms. Bhavya Tyagi, Adv.
Mr. Monu Kumar, Adv.
Mr. Piyush Dwivedi, Adv.

For Respondent(s) :Mr. Santosh Kumar, Adv.
Ms. Bhavya Tyagi, Adv.
Ms. Ashta Arya, Adv.
Mr. Hirnimal Singh, Adv.
Mr. Krishan Kant Kumar, Adv.
Ms. Neelam Singh, AOR
Ms. Tanya Aggarwal, Adv.

Mr. Garvesh Kabra, AOR
Mr. Antariksh Singh, Adv.
Mrs. Nikita Jaju, Adv.

Mr. Jayesh K. Unnikrishnan, Adv.
Mr. Aviral Kashyap, AOR
Mr. Prabhsharan Singh Mohi, Adv.
Ms. Sasmita Tripathy, Adv.
Ms. Smriti Parija, Adv.
Ms. Goutami Budhapriya, Adv.

The Court made the following
O R D E R

Not taken up.

List on 08.04.2025.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR